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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

BENCH-II

Appeal No.484/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M

Name of the Company	Balaji Tracom Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Ms. Swapna choubey, Adv
 - 2) Mr. Sidhartha sharma, Adv
 - 3) Ms. Namrata Basu, Adv
 - 4) Ms. Dipranti Thakur, PCS
- } For Applicant

Dipranti Thakur
30/08/18

125. 30-08-2018 – Appeal No. 484/KB/2017 – Balaji Tracom Pvt. Ltd. Vs.
Registrar of Companies, WB

O R D E R

The Ld. Counsel appeared for the Appellant.

Perused the record.

Heard the Ld. Counsel for the Appellant.

The matter to come up for further consideration on 18-09-2018.

A small orange rectangular sticky note is placed on the document. It has the handwritten initials 'Sd' written on it in blue ink. A blue pen nib is visible at the top right corner of the note.

(Madan B Gosavi)
Member(Judicial)